Shortage of doctors and staff in Government hospitals

†2860. SHRI NARESH AGRAWAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the details of the shortage of doctors and staff in the Government hospitals;
- (b) whether Government has chalked out any scheme to meet the shortage of doctors and staff;
 - (c) if so, the details thereof; and
 - (d) if not, by when the action plan would be prepared?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN): (a) to (d) Health is a State subject and no such information is maintained centrally. However, as far as three Central Government Hospitals *viz*. Safdarjung Hospital, Dr. RML Hospital and LHMC & Associated Hospitals are concerned, doctors of Central Health Services (CHS) are posted in various Institutes, Hospitals, Dispensaries etc. including above stated Hospitals. The details of number of CHS posts presently lying vacant in these Hospitals are given below:

Name of Sub-cadre	Number of vacant posts
Teaching cadre	242
Non-teaching cadre	0
GDMOs	15
Dental	7

The details of number of posts presently lying vacant of various categories excluding CHS doctors are given below:

Name of Hospital	Number of vacant posts
Safdarjung Hospital	595
Dr. RML Hospital	7 99
LHMC and Smt. S.K.Hospital	718
Kalawati Saran Children Hospital	143

Filling up of vacant posts on account of retirement, death, resignation, creation, etc., in any Institute/Cadre is a continuous process and undertaken in accordance with the requirement. Further, wherever possible, the hospitals concerned are also permitted

[†]Original notice of the question was received in Hindi.

to make contractual appointments against the vacant posts as a stop-gap arrangement in public interest so that the patient care does not suffer.

As far as doctors of CHS cadre are concerned, in order to fill up the vacant posts, the Ministry has taken various following steps:

- (i) The age of superannuation of Teaching Specialists has been enhanced from 62 to 65 years.
- (ii) The age of superannuation of Non-Teaching Specialists and Public Health Specialists has been enhanced from 60 to 62 years.
- (iii) The Dynamic Assured Career Progression Scheme (DACP) has been extended up to Senior Administrative Grade (SAG) posts. The CHS Officer's promotion upto SAG level are made on a time bound basis without any linkage to vacancies.
- (iv) The 6th Central Pay Commission has brought about an overall improvement in remuneration of doctors.
- (v) The period of Study Leave of CHS Doctors has been enhanced from 2 to 3 years for post-graduation.

Establishing AIIMS branch in Telangana

2861. SHRI DEVENDER GOUD T.: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that there has been a demand from public representatives and people from Telangana to set up an AIIMS branch in Telangana; and
 - (b) if so, what action the Ministry has taken on this request?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN): (a) and (b) Government of Telangana has requested the Ministry of Health & Family Welfare to sanction an AIIMS like institution in the State. Accordingly, the Ministry of Health and Family Welfare has requested the Government of Telangana to identify suitable locations for setting up of an AIIMS.

Performance of NRHM in Maharashtra

2862. SHRI AJAY SANCHETI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) what has been the objectives of National Rural Health Mission;
- (b) how far the Mission has performed in the rural areas of Maharashtra;